

to consolidate these lands at various points.

SHRI D. N. TIWARY : Have the National Co-operative Union their own warehouses to keep foodgrains of the cultivators ? If so, how do they co-ordinate their warehousing with that of the Warehousing Corporation and other bodies ?

SHRI M. S. GURUPADASWAMY : The co-operative societies do have warehouses of their own, and the marketing societies, supply societies and the federations at the national level are trying to evolve a scheme for this purpose.

श्री रघुबीर सिंह शास्त्री : क्या मंत्री महोदय को यह ज्ञात है कि हमारे देश में सहकारिता आन्दोलन जिन मूल आदर्शों और प्रयोजनों के लिये जारी किया गया था वह पूरे नहीं हुए और आज जिस तरह से सहकारिता संस्थायें काम कर रही हैं उसमें वह बिल्कुल निष्फल रहा है और जो आशायें हमने लगाई थीं वह पूरी नहीं हो सकती ? यदि हाँ, तो क्या सरकार इस बात पर विचार करेगी कि इस सारे मामले पर इस दृष्टि से विचार किया जाय कि कोऑपरेटिव आन्दोलन सकल हो सके और उससे जो आशायें हमने रखी थीं और जो प्रयोजन हमने सोचे थे वह पूरे हो सकें ?

SHRI M. S. GURUPADASWAMY : The hon. Member has made a very sweeping remark. The co-operative movement as such has not failed. There may be setbacks in certain sectors. These things are being looked into all the time. Our effort has been to eliminate the deficiencies in the movement and to remove drawbacks and streamline and consolidate the co-operative sector as well as expand it wherever possible. I do not concede that the movement has failed.

SHRI PILOO MODY : What is the standard of success ?

श्री भारद्वाज राय : क्या मंत्री महोदय बतलायेंगे कि जब से प० जवाहरलाल नेहरू ने सहकारिता आन्दोलन को एक अभियान का

रूप दिया और भारत सरकार ने इस विषय में कुछ कदम उठाये और राज्य सरकारों ने भी इस दिशा में कुछ काम किये हैं, उसके बाद से राष्ट्रीय आघार पर उसकी प्रगति को देख कर क्या भारत सरकार सन्तुष्ट है उस की प्रगति और उसके कामों से ?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI JAGJIVAN RAM): Co-operatives were envisaged so that people with limited resources could combine together either in the field of production or distribution. There is no gain saying the fact that the expectations have not fully materialised.

SHRI PILOO MODY : Why ?

SHRI JAGJIVAN RAM : That will require a long education for my hon. friend. There have been defects...

SHRI PILOO MODY : I require a long education, but he long tenure of the Minister will not solve the problem.

SHRI JAGJIVAN RAM : I will advise my hon. friend to read something about the co-operative movement in this country. Then he will come to know of it (*Interruptions*). What is this running commentary ? If he has something to ask, let him put a supplementary (*Interruptions*).

I was saying that there are shortcomings and defects. What we are proposing to do is to have a meeting of the Chief Ministers and the Co-operation Ministers so that we can revise the policy and programme and, if necessary, the Acts also.

Sale of India-bound Milo stranded in Suez Canal

*1168. **SHRI KAMESHWAR SINGH :** Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that Government are negotiating to sell the India-bound milo stranded in the Suez Canal ; and

(b) if so, the details of the deal, if finalised ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes, Sir.

(b) The negotiations with the U.A.R. Government have not yet been finalised.

श्री कामेश्वर सिंह : पिछले साल जब मैंने इस प्रश्न को अविलम्बनीय लोक महत्व के प्रश्न के द्वारा इस सदन में उठाया था उस समय बिहार में भयंकर अकाल की स्थिति थी, और करीब करीब अब एक साल पूरा होने को आया है, आज फिर से बिहार के मुंगेर जिले में भोला पड़ा है और फसल नष्ट हो गई है। लोगों के पास खाने को नहीं है। परन्तु मंत्री महोदय यह तय नहीं कर पाते हैं कि वह 27 लाख टन अनाज जो हिन्दुस्तान में जाना था क्यों रोक लिया गया और उसका क्या होगा। जहाँ तक मुझे मालूम है माइलो जहाज में छः महीने से ज्यादा नहीं रह सकता है। आज उसको यह बेचने जा रहे हैं। मैं मंत्री महोदय से जानना चाहूँगा कि वह यू० ए० आर० के साथ जो यह सौदा करने जा रहे हैं वह किस मूल्य पर बेचने का कर रहे हैं ?

SHRI ANNASAHIB SHINDE : It was not so easy to dispose of the commodity. As the House is well aware, because of the closure of the Suez Canal, this ship *Observer* got stuck up there. The area nearby is in the possession of Israel. Naturally, we tried to negotiate and find out whether the ship could be taken out, but our efforts were not successful.

As for the sale of the commodity, first of all, it was sold to us by the U.S.A. and under the agreement we were not free to resell it. We had therefore to seek the permission of the U.S. Government to sell it. Then we tried to negotiate with the U.A.R. Government. They said they did require milo. Ultimately, we have succeeded in persuading them to buy it. They have agreed to purchase, but the terms

and conditions are under negotiation at the moment. We are very serious and keen to dispose of the material.

श्री कामेश्वर सिंह : मंत्री महोदय ने बतलाया कि इस माइलो को बेचा नहीं जा सकता, इसलिये कि इस में यू० ए० ए० की परमिशन चाहिये थी। मैं मंत्री महोदय से जानना चाहता हूँ कि उन्होंने कब यह तय किया था कि यू० ए० ए० से इसकी इजाजत माँगी जाय और इसे बेचा जाय ? उन से परमिशन माँगने के कितने दिनों के बाद यू० ए० ए० ने इसकी इजाजत दी। मैं उन से यह भी जानना चाहूँगा कि माइलो का जो कुछ मूल्य है उससे कितने कम मूल्य पर उसको संयुक्त अरब गणराज्य को बेचा जा रहा है और कुल कितने रुपयों का घाटा होगा ? अकाल पड़ा हुआ था। माइलो का जो यह जहाज था यह नहर स्वेज के आखिरी हिस्से में था। यह निकल सकता था। हम लोग बिहार में भूख से मरते हैं। इनको क्या ? आप इनको कहिये कि यह ठीक से उत्तर दें।

MR. SPEAKER : You are bringing all extraneous things. A simple question is being unnecessarily complicated.

SHRI ANNASAHIB SHINDE : The total quantity that is involved in this is about 27,400 tonnes of milo. Our effort in the beginning was to see whether this ship could be got out of the Suez Canal so that it could reach India. When that failed, we took up the matter with the U.S. Government. I do not think there was any delay on the part of the U.S. Government to give us permission, but the difficulty was that the U.A.R. Government was not prepared to take it. They said they did not consume milo, that it could be used only as poultry or cattle feed. So, it took some time. At the moment the price has not been finalised, but they have agreed to buy it.

श्री कामेश्वर सिंह : एग््री किया है तो मूल्य फिक्स किया ही गया होगा। यह सदन को बतलाना नहीं चाहते हैं।

श्री हुकम चन्द कछवाय : यह वह माइलो है इसको अमरिका में जानवर भी नहीं खाते हैं। उसे हमें भेजा जाता है। इतने हल्की क्वालिटी का यह अनाज है...

MR. SPEAKER : That is the pitiable condition of our country.

श्री हुकम चन्द कछवाय : यहाँ पर इसको गरीब लोगों को दिशा जाता है और इसको खा कर वे बीमार हो जाते हैं। इस प्रकार के अनाज को यहाँ न लाया जाए इसके लिए सरकार कोई विशेष कदम उठा रही है ?

जो माइलो आपने लिया है इसको यहाँ फिक्स दाम पर बेचा जा रहा है और कितना घाटा आपको भोगना पड़ेगा ?

अध्यक्ष महोदय : यू० ए० आर० गवर्नमेंट ले रही है इसको। प्राइस अभी फिक्स नहीं हुई है।

श्री हुकम चन्द कछवाय : घाटा कितना होगा ?

अध्यक्ष महोदय : प्राइस फिक्स होगी तब इसका पता चलेगा।

SHRI HEM BARUA : We were told that an assessment of the losses suffered by this country because of the closure of the Suez Canal would be given to the Members of Parliament in the Budget papers, which the Finance Minister has not done. In that context may I know whether the Minister of Food and Agriculture has prepared any estimate of the losses which we have suffered due to the increased transhipment charges as also due to the non-availability of food-grains in time because of the closure of the Suez Canal as happened in the case of this milo ?

SHRI ANNASAHIB SHINDE : What has been the addition to cost, those figures are available with us. With due notice, it should be possible to furnish them.

"Majority" Unions

*1170. SHRI S. R. DAMANI : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that the Study Team of the Labour Commission on Industrial Relations has recommended that the "Majority" Union be the sole bargaining agent in an industrial dispute ;

(b) if so, the criteria for deciding as to which is a "Majority" Union ; and

(c) whether Government propose to appoint any independent judicial agency for this purpose ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) :

(a) One of the Study Groups has made such a recommendation.

(b) and (c). These matters will be considered by the Government after they receive the recommendations of the National Commission on Labour.

SHRI S. R. DAMANI : May I know whether Government has ascertained the opinion of labour leaders, and if so, what is their reaction ?

SHRI HATHI : The labour leaders are on the National Labour Commission, and the National Labour Commission will ascertain their views.

SHRI S. R. DAMANI : May I know whether Government considers that secret ballot or verification of membership is the better system ? Secondly, I want to know how Government proposes to avoid the influence of politicians on the unions.

SHRI HATHI : Their are two views as to how the majority should be determined. One is verification of the membership of the particular union. That is provided for under the Code of Discipline today. There is also another view that there should be a secret ballot. There is difference of opinion among the various trade unions whether it should be by verification of membership or by secret ballot. The